

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 214  
449/252/ND/2020

**IN THE MATTER OF:**

**M/s. Zoom Buildwell Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 07.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant**

**:Ms. CS Geeta Wadhwa, CS. Ms.  
Rajshri, Advocate.**

**For the Respondent**

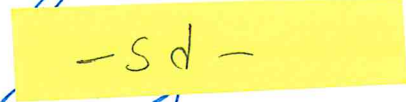
**:Ms. Sweety Khattar, AROC.**

**ORDER**

Heard the submissions made by the Learned Counsel for the Appellant as well as AROC. AROC has submitted that they have filed their reply. None appeared on behalf of the Income Tax Department at the time of Virtual Hearing of the matter. Registry may serve notice to the Income Tax Department for their appearance and for filing reply. Matter is adjourned to 17.12.2020.

  
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**(V.K. Subburaj)  
Member (T)**

  
-sd-

**(P.S.N. Prasad)  
Member (J)**